

(b) The number of unfilled vacancies, including carry forward vacancies, reserved for Sch. Castes/Sch. Tribes in Grade III of ISS, as on 31.12.84 is :

Sch. Castes	=	14
Sch. Tribes	=	8

(c) Candidates from Sch. Castes and Sch. Tribes have not been available in the Select List for promotion.

(d) The procedure is to make promotions to Grade III of ISS on the basis of seniority subject to fitness. According to the reservation orders pertaining to such promotions the unfilled reserved vacancies are carried forward to subsequent recruitment years and/or dereserved as the case may be.

#### **Steps to Improve Police Force**

413. SHRI CHINTA MOHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have decided to improve police calibre by providing more funds;

(b) if so, details of the plan for the various Union Territories and the States;

(c) whether this plan is in line with the recommendations of the report of the Police Commission;

(d) whether any other recommendations/suggestions have also been received by the Government for improving police efficiency without increase in their physical numbers; and

(a) if so, details of the overall action plan evolved ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (c) . Yes, Sir. Although the police is a State subject, the Government of India have

taken various measures to improve the calibre and efficiency of police force by providing more funds. The most important of them is the Police Modernisation Scheme which was started in 1969. Under this scheme, the Government of India sanctioned Rs. 100 crores to the States starting from 1980-81 to be provided to the States over a period of 10 years on the basis of 50% grants-in-aid and 50% loan for improving facilities for communication, transport, computerisation and training equipment etc.

Keeping in view the recommendations of the National Police Commission, the Eighth Finance Commission, etc., the Central Government has also been providing financial assistance to the State Governments and Union Territories for construction of residential accommodation for police personnel and for construction of Police Station buildings.

#### **Productive Capabilities of National Research Laboratories**

414. SHRI AMAL DATTA : Will the PRIME MINISTER be pleased to state :

(a) whether according to an expert study conducted by the Council of Scientific and Industrial Research, the public sector enterprises have failed to make full use of the productive capabilities of the National Research Laboratories before opting for foreign collaboration in a number of cases;

(b) if so, what are those cases; and

(c) Government's reaction to the said study?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) No, Sir. Wherever feasible, Public Sector Enterprises have utilised CSIR processes.

(b) and (c) . Does not arise.